

- (a) the India's Foreign Direct Investment (FDI) inflows during each of the last three years and the current year along with the details of the present norms prescribed by the Government for FDI by companies into the country;
- (b) whether the cases of violating FDI norms by many companies have been reported and forwarded to the Directorate of Enforcement (DOE) for investigation during the said period; and
- (c) If so, the details thereof, company-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(Shri Jayant Sinha)**

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**(a) to (c)**

All the proposals of Foreign Direct Investment (FDI) are considered by the Government as per extant FDI Policy. The details of FDI inflow for the last 3 years and current year are as under:

(Amt. in US\$ million)

Sr. No.	Financial Year	FDI Inflow
1.	2012-13	34,298
2.	2013-14	36,046
3.	2014-15	44,291
4.	2015-16 (April, 2015 to Feb, 2016)	51,636

*Source: FDI Statistics, DIPP*

While considering the proposals by the Government, compounding is imposed on the applicant company for any violation of FEMA guidelines/FDI Policy. List of cases referred to Directorate of Enforcement is annexed.

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Sr No.	Name of Indian company	Date of referring To DoE	Reasons for reference to DoE
1.	Devbhumi realtors private limited	July 3, 2015	Non payment of penalty imposed as per compounding process
2.	Majestic Hotels Ltd, Bhai Bala Chowk, Ferozpur Road, Ludhiana	November 28, 2013	Violation of para 8,9(1)(A) and 9(1)(B) of FEMA 20/2000 RB dated 3 <sup>rd</sup> May 2000
3.	Macro Dairy Ventures Pvt Ltd, Majestic Park Plaza, Bhai Bala Chowk, Ferozpur Road, Ludhiana	April 9, 2014	Violation of para 8,9(1)(A) and 9(1)(B) of FEMA 20/2000 RB dated 3 <sup>rd</sup> May 2000
4.	M/s Kondo Syokai Leisure India Pvt Ltd	November 20, 2014	
5.	M/s Ambrosia Organic Farm Pvt Ltd	November 20, 2014	Activity of the company in suspicion.
6	Videocon Industries Ltd.		Under investigation by DoE
7	M/s Harvest Futures Consultants India Pvt Ltd.	September 4, 2013	The business activities (providing online forex trading services to resident individuals through its website) of the company were in violation of FEMA, 1999 and rules and regulations issued there under
8	M/s Galax E Solutions India Ltd		Non-payment of penalty under compounding procedure
9	South Asia FM ltd	March 2013	Investigation under 2G transactions case.
10	Urban Edge hotels Pvt. Ltd.	August 2013	Non payment of penalty amount under compounding procedure.
11	Chareon pokphand (India) Pvt. Ltd	March 2014	Non payment of penalty amount under compounding procedure.
12	Anand Rathi and Co.	December 2014	Suspicion in activities of the company.
13	Diamond Tradecom Pvt. Ltd.	27.04.16	Non-filing of FCGPR after the receipt of UIN for a

			period beyond the stipulated period of 210 days.
14	Durand Forms India Pvt. Ltd.	27.04.16	Non-filing of FCGPR after the receipt of UIN for a period beyond the stipulated period of 210 days.
15	EGRC Systems Pvt. Ltd.	27.04.16	Non-filing of FCGPR after the receipt of UIN for a period beyond the stipulated period of 210 days.
16	Myzus Infotech Pvt. Ltd.	27.04.16	Non-filing of FCGPR after the receipt of UIN for a period beyond the stipulated period of 210 days.
17	Tianshun Wind Energy India Pvt. Ltd	27.04.16	Non-filing of FCGPR after the receipt of UIN for a period beyond the stipulated period of 210 days.
18	Marks & Spencer Reliance India Pvt. Ltd.	27.04.16	Non-filing of FCGPR after the receipt of UIN for a period beyond the stipulated period of 210 days.
19	Cardinal Health India Pvt. Ltd.	30.03.16	Non-filing of FCGPR after the receipt of UIN for a period beyond the stipulated period of 210 days.
20	Maflow India Pvt. Ltd.	30.03.16	Non-filing of FCGPR after the receipt of UIN for a period beyond the stipulated period of 210 days.
21	Modena Engine Technology Pvt. Ltd.	30.03.16	Non-filing of FCGPR after the receipt of UIN for a period beyond the stipulated period of 210 days.
22	Natural Earth Foods (India) Pvt. Ltd.	30.03.16	Non-filing of FCGPR after the receipt of UIN for a period beyond the stipulated period of 210 days.
23	Officine Lovato Pvt. Ltd.	30.03.16	Non-filing of FCGPR after the receipt of UIN for a period beyond the stipulated period of 210 days.
24	Oreo Capital Advisors Pvt. Limited	30.03.16	Non-filing of FCGPR after the receipt of UIN for a period beyond the stipulated period of 210 days.
25	Priedemann India Private Ltd.	30.03.16	Non-filing of FCGPR after the receipt of UIN for a period beyond the stipulated period of 210 days.

26	Abeima India Private Limited	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
27	Aitken Spence Hotel Managements (South India) Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
28	Amelio Child Care Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue 29of Compounding Memorandum.
29	Cliford Thames India Services Private Limited	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
30	Codina Metallic Private Limited	29/02/2016	Contraventions in respect of Para 9(1)(a), 9(1)(b) and Para 8 of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.

31	DSK Innosciences Private Limited	29/02/2016	Contraventions in respect of Para 9(1)(a), 9(1)(b) and Para 8 of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
32	EG Power Electronics (India) Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
33	Eighty-Eight DB India Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
34	Get Water Solutions Private Limited	29/02/2016	Contraventions in respect of Para 9(1)(a) and Para 9(1)(b) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
35	Greenline Solar Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of

			Compounding Memorandum.
36	Husky Injection Molding Systems (Chennai) Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
37	Infinite Displays India Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
38	K6 Alloys Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
39	Kidim India Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
40	Kukdong Coolant India Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of

			Compounding Memorandum.
41	Lee & Park Dream Foods Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
42	Man Chung Lim Granities India (P) Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
43	Mansam Contracting Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) and 9(1)(b) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
44	Myoung Shin India Automotive Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
45	Openrice India Pt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for

			compounding after issue of Compounding Memorandum.
46	PRI Precision Automotive Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
47	Professional Access Software Development Pvt Ltd	29/02/2016	Contraventions in respect of Para 8 of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
48	Rufi Real mEstates and Investments Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
49	Samcys Technologies Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
50	STPI Foods Chennai Pvt Ltd	29/02/2016	Contraventions in respect of Para 8 of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for



			compounding after issue of Compounding Memorandum.
51	Summit HR Outsourcing Services Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
52	Terarecon India Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a), 9(1)(b) and Para 8 of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
53	Texelq Engineering India Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
54	Vana Vidyut Private Limited	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
55	Vishnuraam Textiles Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not

			approached for compounding after issue of Compounding Memorandum.
	Woosu Automotive India Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
56	Xenia Hotels Pvt Ltd	29/02/2016	Contraventions in respect of Para 9(1)(a) of Schedule 1 to FEMA Notification No. 20/2000-RB dated May 3, 2000. The company had not approached for compounding after issue of Compounding Memorandum.
57	Enrique Keller India P ltd.	25/04/2016	FC GPR' has not been filed for the first and third allotments but inflows have been reported. There are contraventions of paras 9(1)A,9(1)B and para 8.
58	M/s. Bioclinica Pvt. Ltd.		Non submission of FC-GPR and the company has been reported to be closed.
59	M/s Hope Micro Credit Finance (I) Pvt. Ltd., Kalmandapam, Palakkad-678001, Kerala	April 13, 2016	The Company had reported receipt of Rs.10 crore from M/s RIF South 2, Mauritius on 21.12. 2010 for issue of equity shares and convertible preference shares and allotted them UIN. Since the company failed to comply with minimum capitalisation norms and non-response to our letter, we have not taken on record the issue of shares and convertible debentures. The Company

			is not functioning now and in terms of CO Circular No.FE.CO.FID/4394/10.78.000(90)/2015-16 dated October 20, 2015, the matter was referred to DoE as the case relating to FCGR is pending for long period pertaining to a Company which is process of liquidation/dissolved/stricken off.
60	IMAGINE ENTERPRISES INDIA PVT. LTD.	09-03-2016	Non Submission of FC-GPR
61	AUGURE INDIA INFORMATION SERVICES PVT LTD.	09-03-2016	Non Submission of FC-GPR

*The list does not include cases referred by DoE to RBI*